

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 25(ND)/2010

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE COMPANY: M/s. Sh. Anil Kumar Garg V/s. M/s. Queens Granite Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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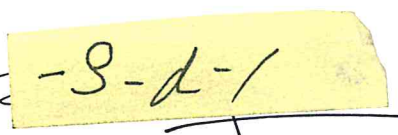
	For the Petitioner (s)	: Mr. Vipul Ganda, Advocate Mr. Raghav Kakkar, Advocate		
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	For the Respondent (s)	: Ms. Rajana Roy Gawai, Advocate Mr. Vivek Kumar, Advocate		
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Order

Arguments have been addressed in this case. The Petitioner prays for some time to file the synopsis.

Reserved for orders.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)